

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 8/RP/2019 in  
Petition No. 238/MP/2017**

**Coram:**

**Shri P.K. Pujari, Chairperson  
Shri I.S. Jha, Member**

**Date of order: 20.3.2020**

**In the matter of**

Corrigendum to order dated 13.1.2020 in Petition No. 8/RP/2019

**And in the matter of**

Darbhanga-Motihari Transmission Company Limited  
Essel Infra Projects Limited, 6th Floor,  
Plot No. 19, Film City, Sector 16 A,  
Gautam Buddha Nagar, Noida, U.P. – 201301

**...Review Petitioner**

Vs

1. Bihar State Power Transmission Co. Ltd.  
Transmission Vidyut Bhawan, 04th Floor,  
Bailey Road, Patna,  
Bihar- 800021.
2. Bihar State Power Holding Company Limited,  
Vidyut Bhawan, Bailey Road,  
Patna,  
Bihar-800021.
3. West Bengal State Electricity Distribution Company Ltd.,  
Vidyut Bhawan,  
Kolkata-91.
4. Power Grid Corporation of India Ltd.,  
Saudamini, Plot No. 02, Sector-29,  
Near IFFCO Chowk,  
Gurgaon, Haryana - 122001.
5. Grid Corporation of Orissa Ltd.,  
Janpath,  
Bhubaneshwar-751022.



6. Power Department,  
Government of Sikkim,  
Gangtok- 737101.
7. Damodar Valley Corporation Ltd.,  
DVC Towers, VIP Road,  
Kolkata- 700054.
8. Jharkhand State Electricity Board,  
Engineering Building, HEC,  
Dhurwa, Ranchi – 834004.
9. Maithan Power Ltd.,  
MA-5, Gogna,  
PO- Maithan DAM,  
Distt.-Dhanbad,  
Jharkhand-828207.
10. PFC Consulting Ltd.,  
9th Floor (A Wing),  
Statesman House Building,  
Bharakamba Road, Connaught Place,  
Delhi-110001

...Respondents

### **CORRIGENDUM**

The date mentioned in 13<sup>th</sup> line of para 32 of the order dated 13.1.2020 in Review Petition No. 8/RP/2019 in Petition No. 238/MP/2017 shall be read as “31.3.2017” in place of “31.2.2017”.

2. Except for the above, all other terms contained in order dated 13.1.2020 in Petition No. 8/RP/2019 remain unaltered.

sd/-

**(I.S. Jha)**  
**Member**

sd/-

**(P.K. Pujari)**  
**Chairperson**

